

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 200 OF 2018 & IA No. 906 OF 2018

Dated: 21st October, 2019

In the matter of:

M/s. Azure Renewable Energy Pvt. Ltd

.... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **02.12.2019**.

Court Master

NR